

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

Appeal No.697/KB/2017


Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 4TH SEPTEMBER, 2018, 10:30 A.M.

Name of the Company		Savitri Financial Advisory Pvt.Ltd -Vs-Registrar of Companies, W.B	
Under Section		252(3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

123 SUMANTRA SARATHI MAHATA

Savitri Financial
Advisory Pvt Ltd


04/09/2018

ORDER

Ld. Pr. CS for appellant is present.

Ld. Pr. CS for appellant submits that rejoinder to the report filed by the ROC has been filed. However, affidavit of service proving service of notice to the income tax is not produced. Directed to repeat notice to the Income Tax and file affidavit of service.

For further consideration, list it on 09/10/2018.

Sd

(Jinan K.R.)
Member (J)